

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 13271/2015

JAVED AND ANR. Petitioner(s)

VERSUS

JAMSHED ALI (D) THRU HIS LRS. AND ORS. Respondent(s)

(with appln. (s) for c/delay in filing substitution appln. and
substitution and interim relief and office report)

Date : 09/05/2016 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Mona K. Rajvanshi, Adv.

For Respondent(s)

Mr. Md. Farman, Adv.

Ms. Seema Sharma, Adv.

Mr. Somiran Sharma, Adv.

Mr. Upendra Mishra, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E RService is complete appearing respondents have failed to file
the counter affidavit within the period stipulated under the rules.

Viewed thus, the matter shall be processed for listing before the

Signature Not Verified

Hon'ble Court on its own turn.

Digitally signed by

Madhu Grover

Date: 2016.05.09

16:23:41 SCT

Reason:

(M V RAMESH)
Registrar

MG